

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 125(ND)/2010

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017**

**NAME OF THE COMPANY:** Sh. Niranjana Lal Data V/s. M/s. Data Infocom Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

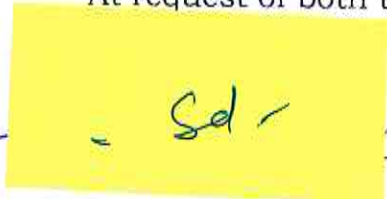
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Vivek Malik and Mr. Dhawal Jain, Advocates

For the Respondent (s): None

**ORDER**

At request of both the parties, adjourned to 19<sup>th</sup> January, 2018.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**